

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

ITEM No. 131

Appeal No. 831/252/ND/2019

Under Section: 252

In the matter of:

| | | |
|---|-------------------|---|
| Income Tax Officer, Vs M/s Haldhar Agro Tech Pvt Ltd & Ors. | | Applicant Respondent |
|---|-------------------|---|

Order delivered on 18.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

| | |
|-------------------|--|
| For the Appellant | : Ms.Vibhooti Malhotra, Sr. St. Counsel Mr.SiddharthManocha, Adv. |
| For the ROC | : Mr. M. Yadubhushana Rao, AROC |
| For the IT | : |

ORDER

Learned counsel for the applicant seeks time to complete service through all modes including substituted service by way of publication and file service affidavit. List on 11.03.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh